

(a) the amount proposed to be incurred during 1990-91 for the development of tourist spots in Bihar;

(b) the names of tourist spots in Bihar proposed to be developed under this plan; and

(c) the details of tourist spots in Buxar and Palamu, their development schemes and target for completion of development?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). Development of tourism is primarily the responsibility of the State Governments. However, the Central Department of Tourism extends financial assistance on specific schemes based on their merits, availability of funds and inter-se priorities. Detailed schemes for the year 1990-91 are yet to be formulated and submitted by the State Government.

(c) There is no proposal presently under the consideration of the Central Department of Tourism for development of tourist spots in Buxar and Palamu.

[English]

#### **IDBI Assistance to Large Scale Industry in Punjab**

8326. BABA SUCHA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans advanced in Punjab to large scale industry by the Industrial Development Bank of India;

(b) the amount of such advances at all India level;

(c) whether the amount of loans at (a) above compares favourably with that to other

States; and

(d) if no, the steps proposed to be taken by Government to improve the position?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). The Industrial Development Bank of India (IDBI) has reported that cumulative direct finance disbursed by them to large industries in Punjab and the total all over India as at March 31, 1990 was Rs. 314.50 crores and Rs. 9963.20 crores respectively.

Looking at the population of the country and that of Punjab, IDBI's direct financial assistance to large industries in Punjab compares favourably with assistance on all India basis.

#### **Purchase and Export Price by MITCO**

8327. SHRI R.L.P. VERMA: Will the Minister of COMMERCE be pleased to state:

(a) the difference in purchase and export price of mica by MITCO;

(b) the labour employment in MITCO; and

(c) the percentage of share taken by MITCO from orders procured by Private Exporters?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The difference in purchase and export price of mica by MITCO on an average ranges between 30 and 32%.

(b) The total labour employed by MITCO is 916.

(c) As per the Canalisation Policy for export of processed mica, export orders are shared between MITCO and private export-

ers on a 50:50 basis. In respect of exports to GCA countries, however, export orders for processed mica excluding mica scrap upto Rs. 10 lacs per foreign buyer per annum are allowed to be executed by the private exporters without sharing with MITCO.

### **Assistance to Deep Sea Fishing Industry**

8328. SHRI D. AMAT: Will the Minister of FINANCE be pleased to state

(a) whether the Shipping Credit and Investment Company of India Limited (SCICI) provides financial assistance to the deep sea fishing industry.

(b) whether small entrepreneurs are required to visit Bombay frequently to meet the SCICI officials thereby causing great hardship to them, if so, the stage taken/proposed to be taken in this regard and

(c) the action taken/proposed to be taken for regular interaction between the SCICI and other concerned Ministries/Departments of Union Government for co-ordinating and better monitoring of development efforts for the deep sea fishing industry?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) Yes Sir

(b) Apart from dealing with entrepreneurs at its head office in Bombay, with a view to avoid inconvenience to the small entrepreneurs both in terms of cost and time, Shipping Credit and Investment Company of India Limited (SCICI) has depute its officers to visit the registered office/Administrative office of some fishing companies for interaction with them and for sorting out problems, if any

(c) SCICI has reported that it has been interacting directly with the deep sea fishing

industry regarding assistance for acquisition of trawlers and related matters. Shipping Credit and Investment Company of India Limited (SCICI) is also a member of various committees of Ministry of Food Processing Industries which provides a forum for interaction between the SCICI and other concerned departments of Government of India. SCICI has also constituted a consultative committee which inter-alia has representatives of the industry.

### **Loan from Switzerland**

8329. DR. DAULATRAO SONUJI AHER Will the Minister of FINANCE be pleased to state:

(a) whether the loan granted by Switzerland has been utilised fully;

(b) if not, the reasons thereof; and

(c) the steps taken to utilise it fully?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) to (c). The present Swiss Credit agreement namely Swiss Mixed Credit 1983 is for an amount of S.Fr. 100 million. The utilisation upto end of March, 1990 was S. Fr. 39.6 million. The entire amount has already been committed to ensure full utilisation.

### **Criteria for Development of Religious Places as Tourist Centres**

8330. SHRI M.M. PALLAM RAJU: Will the Minister of TOURISM be pleased to state:

(a) the criteria adopted to identify historical and religious places for their development as tourist centres;

(b) whether Government propose to develop the historical temple at Dolleswaram